



\$~10

## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ I.A.12354/2019 in CS(COMM)1005/2018

AYG REALTY PRIVATE LIMITED ..... Plaintiff

Through: Mr. Jayant K. Mehta and Mr.

Aman Verma, Advocates

versus

NBCC (INDIA) LIMITED & ANR. .... Defendants

Through: Mr. Rajinder Wali, Advocate

with Mr. Ashish Rana, Adv. for

D-1

**CORAM:** 

%

HON'BLE MR. JUSTICE C. HARI SHANKAR

ORDER 24.07.2020

(Video-Conferencing)

- **1.** Owing to paucity of time, it is not possible to hear the matter today.
- **2.** List on 7<sup>th</sup> August, 2020, as "part heard" at the end of the board.

C. HARI SHANKAR, J.

**JULY 24, 2020** 

dsn